# GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:2064
ANSWERED ON:30.11.2007
I R E P
Chitthan Shri N.S.V.;Patel Shri Jivabhai Ambalal;Thummar Shri Virjibhai

### Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details and the number of schemes being implemented under the Integrated Rural Energy Programme in the country at present State-wise:
- (b) whether the Government intend to include many new villages under Integrated Rural Energy Programme in the Eleventh Five Year Plan:
- (c) if so, the details thereof, State-wise;
- (d) the number of villages taken up under Micro Level Energy Plan in the country under IREP, State-wise; and
- (e) the budget allocation for the current year for the Micro Level Energy Plan, State-wise?

## **Answer**

## MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR)

(a): The Ministry of New and Renewable Energy had been implementing the centrally sponsored scheme 'Modified Integrated Rural Energy Programme (IREP)' on 50:50 cost sharing basis with the States from 2003-04 to 2006-07. The programme aimed at development of planning and institutional capabilities of the States to prepare and implement rural energy projects in the selected clusters of villages. Renewable Energy and energy conservation devices were installed in the projects taken up under the programme to meet energy needs in identified village clusters. Five IREP Training Centres were also set up in Bakoli (Delhi), Lucknow (Uttar Pradesh), Anand (Gujarat), Bangalore (Karnataka) \and Shillong (Meghalaya) with support from the programme. Under the IREP Programme, there was a provision for preparing the micro-level energy plans for selected clusters of villages.

While drawing up proposals for the 11th Plan, a conscious decision was taken to the effect that since IREP has already demonstrated its objectives, no fruitful purpose would be served with its continuation during the 11th Plan.

- (b) & (c): No, sir. The Programme was implemented upto Tenth Five Year Plan i.e. upto 2006-07 only. No fresh proposals have been sanctioned during the current financial year i.e. 2007-08.
- (d): The modified IREP scheme was implemented in 21 States / UTs covering 323 districts in the country. The State-wise details of villages taken up under the programme as on 31.03.2007 are given in the Annexure.
- (e): A budget provision of Rs.10 crores has been made in the current financial year for meeting the 10th Plan spillover liabilities of the programme. Further, a provision for one time grant to States for the five training Centres in the current financial year has also been proposed.

### **ANNEXURE**

Annexure referred to in reply to Part (d) of the Lok Sabha Question No. 2064 for 30.11.2007

State-wise details of the districts and villages covered under the modified IREP programme (as on 31.03.2007)

S.No. State / UT Districts Villages

1. Andhra Pradesh 13 58
2. Arunachal Pradesh 5 219
3. Chattisgarh 16 16
4. Gujarat 2 2
5. Haryana 19 186
6. Himachal Pradesh 12 157
7 J & K 14 19
8. Jharkhand 7 7
9. Karnataka 27 73

- 10. Kerala 14 14
  11. Madhya Pradesh 48 122
  12. Manipur 9 22
  13. Meghalaya 7 38
  14. Mizoram 6 22
  15. Nagaland 6 19
  16. Pondicherry 2 11
  17. Punjab 17 172
  18. Tamil Nadu 14 229
  19. Tripura 2 27
  20. Uttaranchal 13 65
  21. Uttar Pradesh 70 173

TOTAL 323 1651